

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-336-2020
WITH
LD-VC-OCW-180-2020

Shashikant Punaji ... Petitioner

V/s.

State of Goa & The Director ... Respondents

Mr. Shashikant Joshi, Advocate for the Petitioner.

Mr. D.J. Pangam, Advocate General with Ms. Ankita Kamat,
Additional Government Advocate for Respondents.

CORAM : M.S. SONAK &
SMT. M.S. JAWALKAR, JJ.

DATE : 24TH NOVEMBER, 2020.

P. C.:

Heard Mr. Shashikant Joshi, learned Counsel for the petitioner and Mr. D.J. Pangam, Advocate General with Ms. Ankita Kamat, Additional Government Advocate for the respondents.

2. At the request of the learned Advocate General, we post this matter on 02/12/2020.

SMT. M.S. JAWALKAR, J.

M.S. SONAK, J.

MV